

In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 26.03.2022) :-

1. Total nos. of transactions	:-	2514
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	2426
3. Total nos. of requests pending	:-	88

Reasons for non- compliance of the requests:-

(i) Files not received from the concerned sections	:-	76
1. WPC-1400/2017		
2. ABA-157/2021		
3. Cr. MP-949/2012		
4. Cr. MP-3019/2019		
5. WPC-994/2020		
6. SA-125/1992		
7. WPC-4986/2021		
8. C. REV-10/2019		
9. Cr. MP-3781/2018		
10. WPC-994/2020		
11. BA-10826/2021		
12. A. APPL-03/2018		
13. ABA-6503/2019		
14. CONT C-939/2019 BEING ISSUED		
15. WPC-2984/2016		
16. WPC-4289/2021		
17. Cr. MP-2095/2020		
18. Cr. MP-1360/2015		
19. CONT C-70/2020		
20. WPC-2815/2021 BEING ISSUED		
21. WPC-1413/2021 BEING ISSUED		
22. SA-585/2015 BEING ISSUED		
23. ABA-1408/2022		
24. ABA-4574/2021		
25. WPC-4382/2012 BEING ISSUED		
26. WPC-1971/2010 VIDE		

27. FA-138/2017 BEING ISSUED
28. Cr. MP-199/2012
29. Tr.PET C-12/2021
30. Cr. MP-08/2022
31. WPC-4289/2021
32. WPC-1695/2013
33. Cr. APPL(SJ)-133/2004
34. Cr. MP-562/2022
35. LPA-103/2021 BEING ISSUED
36. ABA-6503/2019
37. Cr. MP-2230/2017
38. WPC-5390/2017
39. WPC-6692/2016
40. WPC-1386/2017
41. BA-870/2021
42. WPC-7032/2013 BEING ISSUED
43. BA-837/2022
44. CMP-88/2022
45. WPC-907/2019 VIDE
46. WPC-6254/2018
47. WPC-5052/2021 BEING ISSUED
48. WPC-1372/2013
49. WPC-1274/2016
50. WPC-2099/2008
51. WPC-1791/2010
52. WPC-1261/2020
53. WPC-6253/2019
54. WPC-1131/2021
55. MA-266/2013
56. Cr. REV-11/2019
57. Tr. PET C-61/2018
58. WPC-1557/2016
59. WPC-5615/2018
60. WPC-2902/2019
61. Cr. MP-2598/2021
62. ABA-1987/2022 BEING ISSUED
63. Cr. MP-2598/2021
64. MA-607/2017 BEING ISSUED
65. WPC-6254/2018 BEING ISSUED
66. WPC-5052/2021
67. WPC-1372/2013
68. WPC-1274/2016

- 69. WPC-193/2019
- 70. ABA-5772/2021
- 71. WP Cr.-420/2021
- 72. ABA-177/2022
- 73. WPC-3606/2021
- 74. Cr. APPL(DB)-1011/2018
- 75. WPC-3227/2021
- 76. WPC-3826/2020

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

12

A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.

B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.

E)- TR2317010921031603- WPC – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.

F)- TR2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. (S.L. NO. of respondent.)

G)-TR3297291021045709-WPC-4590/2012 does not tally with original order sheet

a. In place of order dated 05.10.2012 shows order dated 14.09.2012

b. In place of order dated 03.08.20016 shows order dated 05.10.2012

C. In order dated 14.09.2012 the name of Hon'ble Judge is missing at bottom

d. In order dated 09.05.2018 one extra sheet is added.

H) TR3545301121105040-WPC-6085/2010-in place of order dated 22.06.2017 shows order dated 05.02.2014

I) TR 3824161221033307- wpc-3480/2013 does not tally with original order sheet.

J) TR-4756200222015527- wpc-141/2015 order dt. 11/04/2016 uploaded in place of order dt. 25/01/2017

K)TR-4593100222053630 wpc -4444/2013 order dt. 23/01/2015 uploaded in place of order dt. 28/08/2015

L) TR-5081100322113906 ABA-3245/2016 In place of order dt. 28/08/2017 shows order dt. 05/12/2016.

Pooja
28/03/2022.